



**CENTRAL ADMINISTRATIVE TRIBUNAL**

**JAMMU BENCH**

**O.A.No. 061/0785/2020**

Jammu, this the **16.9.2020.**

**CORAM: HON'BLE MR. RAKESH SAGAR JAIN, MEMBER(J)**

**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Tarsem Lal s/o Sh. Raj Paul, r/o village Redwan Kalan, Ramgarh, Samba.

Applicant

(BY ADVOCATE: Mr. Aditya Sharma)

Versus

1. Union Territory of J & KI through Commissioner cum Secretary, Jal Shakti Department, Civil Secretariat, Srinagar/Jammu.
2. Chief Engineer, Jal Shakti Department, B.C. Road, Jammu.
3. Executive Engineer, Jal Shakti Department, G.W.D. Division, Panajthirthi, Jammu.

BY ADVOCATE: Sh. Rajesh Thappa.

.. Respondents

**O R D E R(Oral)**

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER(J).**



1. Applicant has filed the present OA with a prayer that the respondents be directed to release salary at par with other counterparts who are holding the same post and are junior to the applicant in terms of order dated 9.5.2002 passed in compliance of judgment passed by the Hon'ble J & K High Court in SWP No.742 of 1998.
2. Before approaching the Tribunal, the applicant has not filed any representation before the respondents for redressal of his grievance. At the outset, learned counsel for the applicant states that the applicant will be satisfied if this OA be treated as representation and the same be decided within a specified time fixed by this Court.
3. Issue notice to the respondents.
4. At this stage, Mr. Rajesh Thappa, DAG, appears and accepts notice on behalf of the respondents. He states that he has no objection to the disposal of the O.A in above terms.
5. In view of the above, we dispose of the present OA with a direction to the respondents to treat the present OA as representation on behalf of the applicant and the



same be decided by passing a reasoned and speaking order in accordance with rules, within a period of two months from the date of receipt of certified copy of this order. Order so passed be duly communicated to the applicant.

6. The disposal of this O.A may not be construed as an expression on the merit of the case.

**(ANAND MATHUR)**

**Member (A)**

**(RAKESH SAGAR JAIN )**

**Member(J).**

Place: Jammu

Dated: 16.9.2020.

KKS